(d) The Government has formulated the Viability Gap Funding (VGF) scheme for financial support to Public Private Partnership (PPP) in Infrastructure. The Scheme is being implemented by the Ministry of Finance, Department of Economic Affairs. Capital Investment in the creation of modern storage capacity including cold chains and post-harvest storage is one of the sectors eligible for VGF. Till date no proposal to set up a cold chain project including irradiation project under the PPP mode has been received.

Statement

Details of irradiation project being assisted by Ministry of Food Processing
Industries under the Scheme for Integrated Cold Chain and
Value Addition Infrastructure

Sl. No.	Project	District/ location	State	Date of Approval	Project cost (₹	Approved Amount	Amount of grant
		of main facility			In Lakh)	of grant- in-aid (₹ In Lakh)	released (₹ In Lakh)
1.	Jhunsons Chemicals Pvt. Ltd.	Alwar	Rajasthan	20.01.2009	1773.00	705.96	705.96
2.	Impartial Agrotech (P) Ltd.	Unnao	Uttar Pradesh	25.05.2011	1478.97	630.75	630.75
3.	InnovaAgri Bio Park Ltd.	Kolar	Karnataka	07.06.2011	1400.00	336.25	336.25
4.	Aligned Industries Ltd.	Rewari	Harayana	04.07.2012	2202.18	730.28	721.00
	Total				6854.15	2403.24	2393.96

## Setting up of FPIs at locations other than mega food parks

894. PROF. M. V. RAJEEV GOWDA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) Whether steps are being taken to encourage setting up Food Processing Industries (FPIs) in locations other than those at Mega Food Parks;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor, and
- (d) the reasons for withdrawing capital subsidy offer to FPIs being set up in locations other than at Mega Food Parks?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) to (c) Yes, Sir. Under the revised Guidelines dated 13.12.2017, the Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) under the PRADHAN MANTRI KISAN SAMPADA YOJANA launched by Ministry of Food Processing Industries (MOFPI), Food Processing Industries could be set up not only in Mega Food Parks (MFPs) but also in Agro Processing Clusters assisted by this Ministry as well as designated Food Parks notified by the Ministry from time to time.

(d) Food Processing Industries are being encouraged to be set up in the Mega Food Parks(MFPs) because Mega Food Parks have been created with the substantial investment. The Mega Food Parks has the common facilities like Cold storages, Warehouses, Common processing facilities etc. apart from having enabling infrastructure like roads, electricity and water supply etc. The infrastructure so created in Mega Food Parks with linkages to cluster, farmers and market helps reduce the capital cost, increase viability of the project and lead to optimum utilization of the infrastructure created with Government grant.

Further, the guidelines of the Creation/Expansion of Food Processing and Preservation Capacities scheme have since been revised w.e.f. 13.12.2017 which encourages entrepreneurs to set up the food processing units not only in Mega Food Parks but also in Agro processing Clusters and Designated Food Parks notified by the Ministry from time to time.

## Setting up of small FPIs

895. SHRI C. M. RAMESH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) Whether the Ministry has proposed to set up 200 small Food Processing Industries (FPIs) in country;
  - (b) if so, details thereof with particular reference to Andhra Pradesh;
  - (c) the facilities and benefits to be extended to these 200 units:
- (d) whether, in the absence of cold chain bogies to, at least, Superfast Express Trains, Food Processing sector is not able to speed up food processing in the country;
  - (e) whether any consultations have been held with Railways in this regard;
  - (f) if so, details thereof; and
  - (g) if not, whether the Ministry would consult Railways in this regard?